

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

O.A 350/127/2018
MA. 350/91/2018

Date of Order: 22.06.2018

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

1. Girija Goswami, brother of Late Ardhendhu Goswami and son of Shib Das Goswami, residing at Village - Kamarbera, Post Office - Kushadwip, District - Bankura, Pin 722207.
2. Malati Goswami, wife of Shib Das Goswami, residing at Village - Kamarbera, Post Office - Kushadwip, District - Bankura, Pin 722207

---Applicants

Versus

1. Union of India, service through the Secretary, Office of the Comptroller & Auditor General of India Pocket - 9, Deen Dayal Upadhyaya Marg, New Delhi - 110124.
2. The Indian Audit and Accounts Department, office of the Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, Pin - 781029.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, Pin - 781029.
4. The Senior Accounts Officer (Administration), in the office of the Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, Pin - 781029.
5. The Principal Director of Audit, N.F Railway, Maidamgaon, Beltola, Guwahati, Pin - 781029.
6. The Pay and Accounts Officer, in the office of the Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, Pin - 781029.
7. Staff Selection Commission, 5, Esplanade Row West, service upon the Regional Directo, Kolkata - 700001.

--Respondents

For the Applicant(s): Ms. S. Biswas, Counsel

For the Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Judicial Member:

Ld. counsel for the applicants is present. None appears for the respondents despite service. Therefore, Rule 16(1) of the Central Administrative Tribunal (Procedure) Rules, 1987 is invoked.

2. M.A. 350/91/2018 filed under Rule 4(5)(a) of Central Administrative Tribunal (Procedure) Rules, 1987, is allowed and disposed of.

3. The applicant Smt. Malati Goswami is the mother of Late Ardhendu Goswami who got appointed to the post of clerk cum typist and subsequently promoted to the post of Accountant under the Principal Accountant General (A&E), Assam, Guwahati. Unfortunately, he suffered from Cerebritis (T.P-Region) and died on 17.09.2012, since then, the applicant Smt. Malati Goswami, the mother of the deceased employee, has been praying for employment assistance in favour of her second son, Sri Girija Goswami, the brother of the deceased. Although the death benefits of the employee have been received by the family, the representations of the applicants have not been answered to by the respondents.

4. Since no fruitful purpose would be served by asking for reply in the matter, in view of the fact that the Respondents have not considered the prayer of the deceased employee's mother, the O.A is disposed of with a direction upon the Respondent No. 3 or any other competent authority to consider the grievance of the applicant in accordance with law and to pass a reasoned and speaking order within a period of 3 months from the date of receipt of a copy of this order. In case nothing stands in the way, the respondents/competent authority shall pass appropriate order in favour of the applicants. No costs.

(Bidisha Banerjee)
Member(J)

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